

To

The Honourable the Chief Justice and the Judge of the High Court of
Judicature at Bombay.

MAY IT PLEASE YOUR LORDSHIPS :

I, propose Shri/Shrimati/
Kumari who was enrolled
as an Advocate

(Names etc).

by the Bar Council of Maharashtra onand who continues to
be

(Date)

on the Roll of Advocates maintained by the said Bar Council and who had been
practising in this Court/in the Court at for the
last year for being designated as Senior Advocate, as in my
opinion by virtue of his/her ability, experience and standing at the Bar he/she is
deserving of such distinction.

Dated this day of19 ..

I hereby express my consent to be designated as Senior
Advocate.

Dated this day of 19 ..

(Signature of the Advocate
concerned)

(Signature of the
Senior Advocate)